



INTELLECTUAL  
PROPERTY INDIA  
PATENTS | DESIGNS | TRADE MARKS  
GEOGRAPHICAL INDICATIONS



सत्यमेव जयते



पेटेंट कार्यालय, भारत सरकार

The Patent Office, Government Of India

पेटेंट प्रमाण पत्र

Patent Certificate

(पेटेंट नियमावली का नियम 74)

(Rule 74 of The Patents Rules)

पेटेंट सं. / Patent No.

451125

आवेदन सं. / Application No.

201611043811

फाइल करने की तारीख / Date of Filing

22/12/2016

पेटेंटी / Patentee

HEMKESH AGRAWAL

प्रमाणित किया जाता है कि पेटेंटी को, उपरोक्त आवेदन में यथाप्रकटित **WEARABLE GLOVE WHICH HELPS VISUALLY IMPAIRED PLACE AND RECEIVE PHONE CALLS** नामक आविष्कार के लिए, पेटेंट अधिनियम, 1970 के उपबंधों के अनुसार आज तारीख दिसम्बर 2016 के बाईसवें दिन से बीस वर्ष की अवधि के लिए पेटेंट अनुदत्त किया गया है।

It is hereby certified that a patent has been granted to the patentee for an invention entitled **WEARABLE GLOVE WHICH HELPS VISUALLY IMPAIRED PLACE AND RECEIVE PHONE CALLS** as disclosed in the above mentioned application for the term of 20 years from the 22<sup>nd</sup> day of December 2016 in accordance with the provisions of the Patents Act, 1970.



*(Signature)*

Controller of Patents

अनुदान की तारीख : 12/09/2023

Date of Grant :

**टिप्पणी** - इस पेटेंट के नवीकरण के लिए फीस, यदि इसे बनाए रखा जाना है, दिसम्बर 2018 के बाईसवें दिन को और उसके पश्चात प्रत्येक वर्ष में उसी दिन देय होगी।  
**Note.** - The fees for renewal of this patent, if it is to be maintained, will fall / has fallen due on 22<sup>nd</sup> day of December 2018 and on the same day in every year thereafter.